3143286  29/12/2015
VIJAY JAMNADAS GOHIL
trading as ;GOHIL SEWING MACHINE
2/4326, ICHHA MEHTA SHERI, NEAR OLD MAHAVIR HOSPITAL, SAGRAMPURA, SURAT, GUJARAT - 395 002
MANUFACTURERS AND MERCHANTS
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
LEGAL ARC LAW FIRM
NO. 3, BLOCK - 1, STREET NO. 1, WEST SAGARPUR, NEW DELHI - 110 046
Used Since :12/10/2010
To be associated with:
2036385
DELHI
NEEDLES INCLUDED IN CLASS 26.
3174185  02/02/2016
M.V. SHOE CARE PRIVATE LIMITED
C-152, SARVODYA ENCLAVE, NEW DELHI-110017.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since :01/11/2015
To be associated with:
3174180
DELHI
LACES, FASTENERS, ZIP FASTENERS, EYELETS, HOOKS, BUCKLES, NON-METALLIC ORNAMENTS FOR SHOES;
SHOEMAKERS'NEEDLES; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 26
M.V. SHOE CARE PRIVATE LIMITED
C-152, SARVODYA ENCLAVE, NEW DELHI-110017.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Used Since :01/11/2015

DELHI

LACES, FASTENERS, ZIP FASTENERS, EYELETS, HOOKS, BUCKLES, NON-METALLIC ORNAMENTS FOR SHOES; SHOEMAKERS' NEEDLES; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 26
3174210  02/02/2016

M.V. SHOE CARE PRIVATE LIMITED
C-152, SARVODYA ENCLAVE, NEW DELHI-110017.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since : 01/11/2015

DELHI

LACES, FASTENERS, ZIP FASTENERS, EYELETS, HOOKS, BUCKLES, NON-METALLIC ORNAMENTS FOR SHOES;
SHOEMAKERS’ NEEDLES; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 26
3174991    03/02/2016

AANAND INDUSTRIES

trading as ;AANAND INDUSTRIES

145B, SEC-16, HSHDC INDUSTRIAL ESTATE, BAHADURGARH, DISTT-JHAJJAR HARYANA 124507

MANUFACTURING & TRADING

Used Since :03/07/2015

DELHI

ALL TYPES OF BUTTONS.
MIDASZIPPERS
3633730  12/09/2017
SAMRIDHI BHANDARI
trading as ;GLOBAL ZIPPER AND FASTENERS
NO. 5 B.B. GANGULY STREET, SECOND FLOOR, KOLKATA - 700 012, WEST BENGAL.
MANUFACTURERS, MERCHANTS
Partnership Firm
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Proposed to be Used
KOLKATA
SLIDE FASTENERS, ZIPPER AND ACCESSORIES, RIBBONS AND BRAIDS, BUTTONS, HOOKS AND EYES, TAPES AND ELASTIC TAPES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
4141892  09/04/2019
HARAKCHAND MADANLAL VINOD KUMAR
Madansons No. 65 Bazaar Street, Halasuru, Bangalore 560008 Karnataka India
Sole Proprietor
Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI
Embroidery;Lace and embroidery;Lace and embroidery, ribbons and braid;Buttons, hooks and eyes, pins and needles;Artificial flowers
BANDANGLE

4142488  09/04/2019

Lynn White, trading as Bandangle LLC
1889 S Westview Drive, Cedar City, Utah, U.S.A. 84720
A Canadian Citizen with permanent residency status in the United States of America.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Hair decorations; ornamental head and hair accessories, including hair bands.
NIHAL

4145968    12/04/2019
MAYUR VINODCHANDRA PARONAWALA
Plot No.16, Dharmyug Society, Gate No.1, Behind Harinagar-1, Udhna, Surat – 394210.
sole Proprietor of NIHAL LACE

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD

Lace and Embroidery; Elastic Ribbons; Ribbons and Braid; Haberdashery; Frills, Eyelets, Edgings, Fastenings and Trimmings for Clothing; Zippers, Zip Fastness, Buttons, Hooks, Pins and Needles; as included in Class – 26.
BALUJA SHOE COMPANY.
454, CHANDNI CHOWK, DELHI-110006.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1919

DELHI
Shoe strings, Fasteners (Shoe -), Shoe laces, Shoe hooks, Shoe trimmings, Shoe buckles, Shoe eyelets, Shoemakers' needles, Hat and shoe trimmings, Shoe ornaments made of plastic, Stud buttons [fasteners] for shoes, Shoe ornaments not of precious metal, Metal fasteners for shoes and boots, Rubber or silicone charm accessory for shoes and Interchangeable accessory set for shoes, not of metal included in Class 26.
4148165   15/04/2019
ANIL MITTAL
ANIL MITTAL PROPRIETOR M/S LADDU GOPAL ZIPPER INDUSTRIES, GOYALA ROAD, BAPOLI, DISTT. PANIPAT-(HARYANA)
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
ZIPPER, ZIPS, ZIP FASTENERS, ZIPROLL, ZIPPER MATERIALS INCLUDED IN CLASS-26
BUDDHANJALI

4148202   16/04/2019
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102
BODY INCORPORATE
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair. covered under class 26
Trade Marks Journal No: 1905, 10/06/2019 Class 26

EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009

MUMBAI
RIBBONS AND BRAID; EMBROIDERED BADGES FOR CLOTHING; BADGES FOR WEAR, NOT OF PRECIOUS METAL; BROOCHES (CLOTHING ACCESSORIES); EMBROIDERY AND LACE; FRILLS AND TRIMMINGS FOR CLOTHDINGS; FASTENINGS FOR CLOTHING; COLLAR SUPPORTS; CORDS FOR CLOTHING; SKIRT FLOUNCES; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; HAIR DECORATIONS; ARTIFICIAL FLOWERS OF TEXTILE.
EDUSPARK

4149845   17/04/2019
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, Motilal Nagar, Srirang Sabde Marg, off Link Road, Goregaon (W), Mumbai – 400104
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009
MUMBAI
RIBBONS AND BRAID; EMBROIDERED BADGES FOR CLOTHING; BADGES FOR WEAR, NOT OF PRECIOUS METAL;
BROOCHES (CLOTHING ACCESSORIES); EMBROIDERY AND LACE; FRILLS AND TRIMMINGS FOR CLOTHERS;
FASTENINGS FOR CLOTHING; COLLAR SUPPORTS; CORDS FOR CLOTHING; SKIRT FLOUNCES; BUTTONS, HOOKS
AND EYES, PINS AND NEEDLES; HAIR DECORATIONS; ARTIFICIAL FLOWERS OF TEXTILE.
WHITE KING

4149952  17/04/2019
SAHIL MEHTA
HOUSE NO. G-19, HOSPITAL AREA NILOKHERI, KARNAL, HARYANA 132001
PROPRIETOR
Proposed to be Used
DELHI
Description: SHIRT BUTTON
4150211  17/04/2019
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, Motilal Nagar, Srirang Sabde Marg, off Link Road, Goregaon (W), Mumbai – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009

MUMBAI
RIBBONS AND BRAID; EMBROIDERED BADGES FOR CLOTHING; BADGES FOR WEAR, NOT OF PRECIOUS METAL;
BROOCHES (CLOTHING ACCESSORIES); EMBROIDERY AND LACE; FRILLS AND TRIMMINGS FOR CLOTHINGS;
FASTENINGS FOR CLOTHING; COLLAR SUPPORTS; CORDS FOR CLOTHING; SKIRT FLOUNCES; BUTTONS, HOOKS
AND EYES, PINS AND NEEDLES; HAIR DECORATIONS; ARTIFICIAL FLOWERS OF TEXTILE.
BLUEHORSE

4151359  18/04/2019
MR. NEERAJ KUMAR TRADING AS SHREE SHYAM ENTERPRISES.
B-43, RAJ PARK, SULTAN PURI, NEW DELHI-110086.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Lycra Binding for Shoes, Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair included in Class 26.
LAHANTI

4152488    19/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE, MANNUTHY P.O., THRISSUR-680 651, KERALA STATE, INDIA

Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
KAMA

3123676  11/12/2015

SAS SOON FAB INTERNATIONAL PVT.LTD.
C-1, SHIVAJI PARK, PUNJABI BAGH, NEW DELHI-110026

Manufacturer and Merchants

Address for service in India/Attorney address:

KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25

Used Since: 01/11/2015

DELHI

CARPETS, RUGS, MATS AND MATTING
3198804   01/03/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/04/2012
To be associated with:
3198749
DELHI
CARPTS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
MARK SHOULD BE READ AND USE AS A WHOLE.
4141766  09/04/2019

JAGDISH STORE (A UNIT OF J.S. FURNISHINGS PVT. LTD.)
D-2/1, OKHLA INDUSTRIAL AREA PHASE-II, NEW DELHI-110020
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
GOLDTEX

4145967    12/04/2019

FLOORSTAR NONWOVEN LLP
105, SHREE GOPALAM APARTMENT, D-238, BIHARI MARG, BANI PARK, JAIPUR – 302016.

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD

Mat; Matting; Carpet; Rugs; Linoleum and other materials for covering existing Floors; Tapestry [Wall Hangings], not of textile; Artificial Turf; Wallpaper; artificial turf; bath mats; Carpet Underlay; Carpets for automobiles; Decorative Wall Hangings, not of textile; Door Mats; Floor Coverings; gymnastic and gymnasium mats; mats of woven rope for ski slopes; non-slip mats; Reed Mats; as included in Class – 27.
BUDDHANJALI

4148203  16/04/2019
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102
BODY INCORPORATE

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile. covered under class 27
4148305    15/04/2019
FAKHRUL HASAN
2292, GALI CHATTA MOM GRAN,TURKMAN GATE,DELHI - 110006
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpet underlay,Carpets,Rugs *,Decorative wall hangings, not of textile,Door mats,Floor coverings,Mats *,Mats of woven rope for ski slopes,Vinyl floor coverings
MR. K. HARI HARA SHARMA TRADING AS BHAVANI SHANKAR IMPEX
Plot No. 14, Sr. No. 303/1-B, Mahajan Nagar, CIDCO, Ambad Link Road, Nashik-422010
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
ANTI SLIP FLOOR MAT
LAHANTI

4152489  19/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE, MANNUTHY P.O., THRISSUR-680 651, KERALA STATE, INDIA

Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
1989849   06/07/2010
MGC ESTATE PRIVATE LIMITED
S-33, GREEN PARK, MAIN MARKET, NEW DELHI-110016
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since :20/10/2004
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
MINJAL
3047181  04/09/2015
MINJAL INC.
155 WEST 29TH STREET B6 F12, NEW YORK, NY 10001
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:  
GENESIS LEGAL
LAWYERS CHAMBER NO. 709, 7TH FLOOR, DWARKA DISTRICT COURT COMPLEX, SEC-10, DWARKA NEW DELHI 110075
Used Since :01/06/2015
DELHI
GAMES, TOYS, PLAYTHINGS AND SPORTING ARTICLES
3122264  11/12/2015
RENE IMPEX PVT. LTD.
PLOT NO. S - 59, PHASE - III, KASBA INDUSTRIAL ESTATE, KOLKATA - 700 107, WEST BENGAL.
MANUFACTURER & MERCHANT.
AN INDIAN COMPANY

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.

Proposed to be Used
KOLKATA
Games and playthings, gymnastic and sporting articles not included in other classes, decorations for Christmas trees.
Priority claimed from 25/02/2005; Application No. : 2385514 ;United Kingdom
3134366  22/12/2015
WEBB ELLIS LIMITED
5 - 6 ST. MATTHEW "S STREET, RUGBY, CV21, 3BY, UNITED KINGDOM
MERCHANTS & MANUFACTURERS
DULY INCORPORATED UNDER THE COMPANIES ACT 1985 BY THE REGISTRAR OF COMPANIES ENGLAND AND WALES IN 1991

Address for service in India/Agents address:
AMBICA REGISTRATION SERVICE.
51, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, (PUNJAB).
Used Since :08/10/1991

To be associated with:
1989780
DELHI
SPORTS BALLS, SPORTS GOODS, GAMES & PLAY THINGS & SPORTING ARTICLE & ACCESSORIES THEREOF
3144218   30/12/2015
HIKE PRIVATE LIMITED
World Mark I, 4th Floor, Tower-A, Asset Area No. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110 037
Manufacturers and Traders
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Action skill games; action figures and accessories therefor; board games; card games; badminton sets; balloons; baseball sets; basketballs; building blocks; bubble making wands and solution sets; chess sets; children's play cosmetics; dolls and accessories therefor; cricket sets; golf sets; hand held unit for playing electronic games; hockey sets; jigsaw puzzles; kites; party games; rackets; soccer balls; table tennis tables; tennis balls; toys; yo-yos.
PRESTO (W.M)
3154666 09/01/2016
SH. HARDEEP SINGH.
trading as ;PRESTO SALES.
13-B, NEW VIJAY NAGAR, OPP. GEETA MANDIR, JALANDHAR-144001, PUNJAB, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2000
DELHI
GYM EQUIPMENTS AND FITNESS EQUIPMENTS INCLUDED IN CLASS 28.
3166613  23/01/2016
MR. MOHAMMAD ZAHID
trading as ;MR. MOHAMMAD ZAHID
7196/2, Gali Patnawali, Beri Wala Bagh, Azad Market, Delhi-110006
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :12/02/2014
DELHI
Toys
3185803  15/02/2016
INDIAN TIGERS SPORTS COMPANY PVT. LTD.

trading as ;INDIAN TIGERS SPORTS COMPANY PVT. LTD.

C-603, LOVELY HOME APARTMENT, SECTOR -5, PLOT NO. 5, DWARKA, NEW DELHI-110075.

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASIС AND SPORTING ARTICLES
3200175  02/03/2016
BEAM ENERGY SYSTEMS PVT. LTD.
17, LGF, VIKAS MARG, NEAR PREET VIHAR METRO STATION, DELHI-110092.
PACKING AND MARKETING

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI

Used Since : 01/03/2016

DELHI

“EDUCATIONAL TOYS FOR CHILDREN”. 
3564226  06/06/2017
TM ENTERPRISES PVT. LTD.
16, A-Z INDUSTRIAL ESTATE, G.K.MARG, LOWER PAREL, MUMBAI-400 013 MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Used Since :01/04/2017
MUMBAI
PLAYING CARDS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1905, 10/06/2019, Class 28

METRIX
3706622 19/12/2017
EDUPRIME TECHNOLOGIES PRIVATE LIMITED
210, SWASTIK DISA CORPORATE PARK, LBS MARG, GHATKOPAR (WEST), MUMBAI- 400086
A Private Limited Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
JURIS MOUNT
Juris Mount, Level 13, Platinum Techno Park, Plot Nos. 17 & 18, Sector 30A, Vashi, Navi Mumbai -400705.
Used Since: 01/04/2015
MUMBAI
EDUCATIONAL TOYS
KARISHMA AVINKUMAR AGRAWAL TRADING AS M/S. KAARIGARI
918, SHIV VILLA, DESHPANDE LAYOUT, WARDHAMAN NAGAR, NAGPUR-440008, MAHARASHTRA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

TOYS, GAMES AND ARTIFICIAL TREE included in class 28
MR. SUMITKUMAR BALSHIRAM OTURKAR TRADING AS: IRON WARRIOR
K-1603, ASAWARE, SINHGAD ROAD, NANCED CITY, PUNE-411041, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :17/11/2017

MUMBAI
GYMNASTIC AND SPORTING ARTICLES AND EQUIPMENTS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3757189 19/02/2018
THE RUMMY FEDERATION
No. 001, A Wing, Keval Tower, Patel Road, Opposite SNDT College, near Liber Garden Road, Malad (W), Mumbai- 400064
The Rummy Federation is a non profit society established under the Society Registration Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
TOYS, GAMES AND PLAYTHINGS, TOY TOOLS, BABY RATTLES, VINYL AND PLASTIC TOY ANIMALS AND CHARACTERS, JIGSAW PUZZLES, EQUIPMENT SOLD AS A UNIT FOR PLAYING BOARD, SKILL AND ACTION AND ROLE-PLAYING GAMES; PLAYING CARDS, BOARD GAMES, CARD GAMES, TRADING CARD GAMES, HANDHELD ELECTRONIC GAMES; GYMNASITIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES IN CLASS 28.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MARK. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. The Rummy Federation.
Trade Marks Journal No: 1905, 10/06/2019 Class 28

3793899 02/04/2018
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Pune - 411002
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Games and playthings, Sporting articles not included in other classes.
3793902   02/04/2018
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Pune - 411002
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Games and playthings, Sporting articles not included in other classes.
3911250  08/08/2018
JAIN JEWEL PRINTERS
E -21 SMA COOPERATIVE INDL. ESTATE DELHI
Proprietor Firm
Address for service in India/Attorney address:
VISHAL SARIN
RG 204 Trade Tower Netaji Subhash Place Pitampura New Delhi
Proposed to be Used
DELHI
PLAYING CARDS ONLY.
Trade Marks Journal No: 1905, 10/06/2019  Class 28

4015490  03/12/2018

FAROOQ MAQBOOL SHABDI
16, SUNBEAM CHAMBERS, FOURTH FLOOR, 6, CARNEGY ROAD, DHOBI TALAO, MUMBAI-400020, MAHARASHTRA
Indian Inhabitant

Address for service in India/Attorney address:
ASHWANI PAREEK
Suit Case Legal, B-21, Olympic Towers, Yamuna Nagar, Lokhandwala, Andheri (w), Mumbai - 400053
Used Since: 27/06/2018

MUMBAI

GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS 28.
JOSH
4130783  28/03/2019
DISHA NIRAJ BATHIJA
trading as ;MANISHA ENTERPRISES
H-16, ANSA INDL ESTATE, SAKI VIHAR ROAD, SAKINAKA- 400072 MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
PLAYING CARDS
4140572  08/04/2019
SAKAL PAPERS PRIVATE LIMITED
595, BUDHWAR PETH, PUNE - 411002.
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting.
BUZZED
TRANQUILITY

Sit Back, Relax & Enjoy The Buzz.

4141155  08/04/2019
KUMARESH CHANDRA MISRA
D-78 Panchsheel Enclave, 2nd Floor, New Delhi - 110017
Indian Inhabitant

Address for service in India/Attorney address:
YASH WARDHAN TIWARI
B-138, 2nd Floor, Back Side West Patel Nagar, New Delhi - 110008
Used Since :19/08/2016

DELHI
Card Games
4143498    10/04/2019
SANKET AMATE
D-902, LIVOGUE, MALWADI, HADAPSAR, PUNE - 411028
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Toys *, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4143622    10/04/2019
GAUTAM SINGH
GALI NO-5, MANGAL PURI NEAR SANT SCHOOL, KANKER KHERA, MEERUT, UTTAR PRADESH - 250001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4145325   12/04/2019
ESSEL VISION PRODUCTIONS LIMITED
FC 19-20, FILM CITY SECTOR 16A, NOIDA-201301, UTTAR PRADESH, INDIA
MANUFACTURERS AND MERCHANTS
Used Since :05/04/2019
DELHI
GAMES AND PLAYTHINGS.
4145680 12/04/2019

M/S. IZIZY DEVELOPMENT PVT LTD
No. 994, 3rdA Cross, 1st Block HRBR Layout, Kalyan Nagar, Bangalore-560043, Karnataka, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Toys, Games And Plaything, Gymnastic And Sporting Articles
SURENDER KUMAR TRADING AS DEEPALI ENTERPRISES
14 P&R COMPLEX, DILKUSHA MARKET, NEAR FRIENDS THEATRE, JALANDHAR (PUNJAB)-144001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Sporting articles and equipment, Sports training apparatus, Rings for sports, Sportballs, Sport hoops, Crossbows [sports articles], Springboards [sports articles], Badminton racquets, Badminton rackets, Badminton nets, Badminton sets, Badminton equipment, Badminton uprights, Badminton shuttlecocks, Badminton racquet strings, Badminton racket strings, Nets for badminton, Bats for games, Bats [sporting articles], Table tennis bats, Baseball batting gloves, Bats for ball games, Cricket balls, Cricket bags, Cricket bats, Cricket practice nets, Cricket bags [adapted], Sports training apparatus, Sports bows [archery], Paintballs [sports apparatus], Nets for sporting purposes., Slingshots [sports articles], Skeletons [sports articles], Discuses for sports, Slids [sports articles], Discuses [sporting articles], Bats [sporting articles], Putters [sporting apparatus], Toy sporting apparatus, Sledges [sporting articles], Abdomen protectors for sports, Strings for sports rackets, Discuses for field sports, Javelins for field sports, Home plates [sports articles], Hurdles for track sports, Hammers for field sports, Curling brushes [sports articles], Hurdles [for track sports], Tennis uprights [sports equipment], Inflatable balls for sports, Balls for racquet sports, Benches for sporting use, Targets for sporting use, Gymnastic and sporting articles.
4146544  13/04/2019
NISHANT CHANDRAYAN
76/D, Road Number - 1, Park Road Number - 2, Ashok Nagar, Ranchi 834002, Jharkhand
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
KOLKATA
Sporting Goods/articles not included in other classes; Games, toys, and playthings; gymnastic and decorations for Christmas trees
4146662  13/04/2019
VARUN GUPTA
7/41A, TILAK NAGAR, KANPUR-208002 UTTAR PRADESH
INDIVIDUAL

Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
DELHI
Board games and digital games
KDH
4146908  13/04/2019
NEERAJ DHINGRA TRADING AS MAHALUXMI GENERAL STORE KAKE DI HATTI
MANDI RAM GANJ, NEAR RAYMOND SHOP, MOGA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Sporting Articles.
AMARJEET KAUR PROPRIETOR OF I WON PRODUCTS AND SERVICES
9/1423, SHAMBUNATH BUILDING, GANDHI NAGAR, NEW DELHI 110031

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
KriToy
4148164  15/04/2019
KRINA SONI
A-3, JK PLAZA, NEAR BOB, MANINAGAR, AHMEDABAD
INDIVIDUAL
Proposed to be Used
AHMEDABAD
TOYS, GAMES, GYMNASTICS & SPORTING ARTICLES, PLAYTHINGS AND DECORATION FOR CHRISTMAS TREES
BUDDHANJALI

4148204  16/04/2019
BUDDHANJALI AYURVED PRIVATE LIMITED
Shop No 24, Ground Floor, Om Heera Panna Premises, Nr Oshiwara Police Station, Heera Panna Mall, Jogeshwari West, Mumbai 400102
BODY INCORPORATE

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees. covered under class 28
AMH SPORTS

4148313  15/04/2019

HIRA LAL
168 AURANGSHAHPUR,GOLA BARH ROTA ROAD,MEERUT, UTTAR PRADESH 250002

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
SANDIKSHA

4148386  16/04/2019

SANDIP KUMAR SINGH
FLAT NO.-1718, JANTA FLATS, DWARKA, SECTOR-16B, KAKROLA, SOUTH WEST DELHI, DELHI-110078, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

GAMES, PLAYTHINGS, GYMNASITC ARTICLES, SPORTING ARTICLES, TOYS, TEDDY BEARS, STUFFED TOYS, WEIGHT LIFTING BELTS [SPORTS ARTICLES], DECORATIONS FOR CHRISTMAS TREES AND ALL OTHER GOODS INCLUDED IN CLASS 28.
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :08/04/2009

MUMBAI
GAMES AND PLAYTHINGS; AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; MECHANICAL AND ELECTRONIC TOYS; BOWLING APPARATUS AND MACHINERY; GYMNASTIC AND SPORTING ARTICLES; VIDEO GAMES; CUBE-TYPE PUZZLES; TOYS, DOLLS, BOARD GAMES, TOY VEHICLES, CHESS BOARDS, SCRABBLE (TOY), BUILDING BLOCKS (TOYS), MUSICAL TOYS, PLAYING BOWLS, PLAYING CARDS; ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES.
ANIKUR GUPTA
F-10 2ND FLOOR JANGPURA EXTN,NEW DELHI,SOUTH DELHI-110014
INDIVIDUAL

Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, Motilal Nagar, Srirang Sabde Marg, off Link Road, Goregaon (W), Mumbai – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009

MUMBAI
GAMES AND PLAYTHINGS; AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; MECHANICAL AND ELECTRONIC TOYS; BOWLING APPARATUS AND MACHINERY; GYMNASTIC AND SPORTING ARTICLES; VIDEO GAMES; CUBE-TYPE PUZZLES; TOYS, DOLLS, BOARD GAMES, TOY VEHICLES, CHESS BOARDS, SCRABBLE (TOY), BUILDING BLOCKS (TOYS), MUSICAL TOYS, PLAYING BOWLS, PLAYING CARDS; ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES.
Kacool

4150657   17/04/2019

JIXUAN ZHENG

305,Floor-3,Building-B,Zhongxing Road, Shunxing Industrial Park, Longgang District, Shenzhen,Guangdong, China-518116

Individual

Address for service in India/Attorney address:

VINAYAK TYAGI

Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used

DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
MISSILE

4151153  18/04/2019
KRISHAN MOHAN AGARWAL S/O BISAMBER DAYAL AGARWAL
5 JDA MARKET GOPALPUARA BYE PASS ,JAIPUR RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Proposed to be Used
AHMEDABAD
CRICKET LEATHER BALL
MRIGMAD

4151520    18/04/2019
BABITA GUPTA
RZ-2073, GROUND FLOOR, STREET NO.-26, TUGHLAKABAD EXTENSION, NEW DELHI-110019
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Stuffed toys, Stuffed dolls, Stuffed plush toys, Stuffed toy animals, Stuffed animals [toys], Stuffed dolls and animals, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
Evisha

4152892  20/04/2019

RADHA AGRAWAL
B-69, ADARSH NAGAR, JAWAHAR NAGAR, JAIPUR 302004
PROPRIETOR AT EVA CREATIONS

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/07/2017

AHMEDABAD

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES, TOY FLOWERS, FESTIVE DECORATIONS, TOY PRAMS, BALLOONS, TOY CARS, INCLUDED IN CLASS 28.
Trade Marks Journal No: 1905 , 10/06/2019 Class 28

KALIKKALAM SPORTS LLP
TC55/1314 - 1, SBRA-6, PURAVIYIL, MARDHURKADAVE, KARAMANA, P.O.TRIVANDRUM, THIRUVANANTHAPURAM, KERALA -695002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
NV COLLECTION

4153340   20/04/2019

VIVEK SINGH CHAUHAN
HOUSE NO 443 GALI NO.29, R K PUBLIC SCHOOL, SADARPUR COLONY SECTOR 45 NOIDA UP 201301

individual

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
DELHI

Games and playthings, gymnastic and sporting articles not included in other classes;
Ps PARMESHWAR LASER TONER CARTRIDGE

4153366   20/04/2019
BARVALIYA PRABHABEN R
SH-220,ABHISEKH ARCADE CHIKUVADI ROAD,YOGICHOWK,SURAT
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009

Used Since :01/04/2019

AHMEDABAD
Fitness bands, Fitness gadgets and other equipment for various sports & games
Easypro

4153367  20/04/2019
BARVALIYA PRABHABEN R
SH-220,ABHISEKH ARCADE CHIKUVADI ROAD,YOGICHOWK,SURAT
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009

Used Since :01/04/2019
AHMEDABAD
Fitness bands, Fitness gadgets and other equipment for various sports & games
EUPHORIA

4154111  22/04/2019
RAJKUMAR GIRISHCHANDRA GUPTA
GROUND FLOOR, 20, KOKARI AGAR, SHAIKH MISHREE ROAD, KAMRAJ NAGAR, SION KOLIWADA, ANTOP HILL,
MUMBAI, MAHARASHTRA -400037.
Sole Proprieter

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

MUMBAI
Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus
included in class 28.
BOSS Baap of Special Services

4155929  24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4160013    27/04/2019

MAKEMYTRIP (INDIA) PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi – 110005, and corporate office address at Building No. 5, 19th Floor, Tower A, DLF Phase 2, Cyber City, Gurugram – 122002, Haryana.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Game and play things;
2686940 26/02/2014
MR. NAVNEET KUMAR
trading as ;JAYA MILK PRODUCTS
OPP. ITI, RATHDHANA ROAD, SONIPAT, HARYANA-131001
MANUFACTURER
Used Since :01/02/2014
DELHI
PAKKA DESI GHEE AND GHEE.
2757449  17/06/2014
TAJINDER SINGH
trading as ;M/s SPT FOODS
4TH MILE STONE KASHIPUR ROAD (NEAR SPT FILLING STATION) RUDRAPUR, DISTT UDHAM SINGH NAGAR (UTTARAKHAND).
MANUFACTURER & TRADERS.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :30/12/2012
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS & ALL FRESH FOODS AND VEGETABLE.
MRS. JYOTSNA PAREEK
trading as ;KESAR ENTERPRISES
1460, 1st FLOOR, OUTRAM LANE, KINGSWAY CAMP, DELHI 110009
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/08/2014
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
2975746  01/06/2015
MANISH GUPTA
trading as ;GUPTA GRIH UDYOG
LIGHT INDUSTRIAL AREA, PLOT NO. 267, BHILAI (TOWN) - 490001
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :17/05/2013
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
BACK TO BASICS

3065883    29/09/2015

MR. DIPANK SHARMA
W-4 GK-II NEW DELHI 48
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
UNITY LEGAL
S 369, GREATER KAILASH PART II NEW DELHI 110048

Proposed to be Used

DELHI
MILK, YOGURT, GHEE AND OTHER SIMILAR ORGANIC DAIRY PRODUCTS
MARK SHOULD BE READ AND USE AS A WHOLE..
FROST TIME

3083869   22/10/2015

INDIGENOUS FOOD PVT LTD
1616, SECTOR 17, HUDA, JAGADHRI, HARYANA
MANUFACTURER, DISTRIBUTOR AND TRADER OF FOOD PRODUCTS & BEVERAGES, LIKE DAIRY PRODUCTS, ICE CREAM, FRUIT JUICES ETC
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA
Used Since : 21/09/2015

DELHI
YOGHURT, DRINKS, LASSI, BUTTER MILK, CHEESE, MILK, FLAVOURED MILK, UHT MILK, MILK SHAKES, CREAMERS, NON DIARY CREAMER, ORGANIC DAIRY PRODUCTS, MILK BASED PRODUCTS ETC
baba

3107176  26/11/2015
BHARAT MILK PRODUCTS PVT. LTD.
39 DASHMESH SHOPPING CENTRE NEAR NEW BUS STAND KOTKAPURA 151204 DISTT FARIDKOT PB
MERCHANTS & MANUFACTURERS
A COMPANY DULY INCORPORATED AND REGISTERED UNDER THE INDAIN COMPANIES ACT OF 1956

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :20/11/1997

To be associated with:
785342

DELHI
MILK, CONDENSED MILK, MALTED MILK, PASTEURIZED MILK, HOMOGENIZED MILK, STERLIZED MILK, SKIMMED MILK POWDER, WHOLE MILK POWDER, DAIRY WHITENER, CASEIN, LACTOSE, WHEY PROTEIN, FLAVOURED MILK PRODUCTS, GHEE, CREAM, BUTTER, CHEESE (PANEER), KHOYA, YOGURT, CURD, LASSI AND OTHER MILK & DAIRY PRODUCTS INCLUDED IN CLASS 29
OLX
3123448  14/12/2015
ZEESHAN ALAM
trading as ;SIMRAN FOOD PRODUCT
MOHALLA ANSARIYAN BILARY, DISTT MORADABAD BILARY 244411 U.P
MERCHANTS & MANUFACTURERS
Used Since :01/06/2015
DELHI
MANUFACTURING OF MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3128390    16/12/2015
M/S. MARYA DAY AGRO FOODS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY-243001, U.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats

NO EXCLUSIVE RIGHT OVER THE "DRIED CASHEWS".
CALIBAR GOFIT
3134502  22/12/2015
HARISH KUMAR DUAR
trading as ;DISCOVERY NUTRITION
A 96/1, MAYA PURI INDUSTRIAL AREA, PHASE II, NEW DELHI-110064
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
To be associated with:
2929708

DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; NUTRITION AND ENERGY BARS; GRANOLA BARS; PROTEIN BASED AND NUTS BASED SNACK FOODS;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3137832  24/12/2015
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
To be associated with:
1653685
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
3137833  24/12/2015
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
To be associated with:
1653685
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1653685..
3144054  30/12/2015
SUSHIL MEHRA
trading as ;M/S MEHRA DRUG HOUSE
NAVRANG BUILDING, MAJITH MANDI, AMRITSAR-143006, PUNJAB
MANUFACTURER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/01/2015
DELHI
Frozen fruits,Frozen vegetables, Frozen chips, Frozen spinach, Frozen french fries
Shree Nandini Farms

3146052  30/12/2015
MR. KAUSHAL KUMAR
trading as ;Mr. Kaushal Kumar
6 K. M. Milestone Hodal Khambi Road, Pengaltu, Tehsil Palwal, District Palwal, Haryana, India
Manufacturer and Merchant
an Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI
ALL DAIRY, MILK AND MILK PRODUCTS; MILK INCLUDING PACKAGED MILK, POUCH MILK, BOTTLED MILK;
FLAVOURED MILK, SOYA MILK, SKIMMED MILK, TONED MILK, DOUBLE TONED MILK, FULL CREAM MILK; MILK BASED
BEVERAGES AND DRINKS INCLUDING MILK SHAKES, BUTTER MILK AND LASSI; DESSERTS MADE FROM MILK AND
MILK PRODUCTS; SHRIKHAND, AMRAKHAND; CURD; YOGHURT; DAHI, KHOA, PANEER, WHITE BUTTER, TABLE
BUTTER, GHEE; WHEY AND WHEY PROTEIN; CHEESE OF ALL KINDS; CHEESE INCLUDING CHEESE CUBES, CHEESE
SLICES, CHEESE SPREAD, CHEESE DIPS; SHREDDED CHEESE, CHEESE BLOCKS; SKIMMED MILK POWDER, DAIRY
WHITENER
Tring Tring
3146054  30/12/2015
MR. AKSHAR KUCHROO
trading as ;Mr. Akshar Kuchroo
A 149, Florence Elite Sushant Lok – III, Gurgaon, Haryana, India
Manufacturer and Merchant
an Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
All dairy, milk and milk products; milk including packaged milk, pouch milk, bottled milk;
flavoured milk, soya milk, skimmed milk, toned milk, double toned milk, full cream milk; milk based beverages and drinks including milk shakes, butter milk and lassi; desserts made from milk and milk products; shrikhand, amrakhand; curd; yoghurt; dahi, khoa, paneer, white butter, table butter, ghee; whey and whey protein; cheese of all kinds; cheese including cheese cubes, cheese slices, cheese spread, cheese dips; shredded cheese, cheese blocks; skimmed milk powder, dairy whitener
MURLIDHAR

3147158   31/12/2015

BRAJ PAL BHATI
ROHIT GAUR
LALAN JHA

trading as ;M/s MURLIDHAR MILK PRODCUT
16/384, VASUNDHARA, SAHIABAD, GHAZIABAD, UP.
MANUFACTURING/TRADING/ MARKETING

Partnership Firm

Address for service in India/Attorney address:

LOKESH KUMAR AGGARWAL
B-101, B.G.S. Block, Tis Hazari,Delhi-110054

Used Since :01/12/2015

DELHI

MILK, PANEER, GHEE, DAHI, MILK PRODUCTS.
UFC
3149281  03/01/2016
UFC PROCESSING PVT. LTD.
trading as ;UFC PROCESSING PVT. LTD.
SHOP NO. S-11/40, TYPE-1, DDA MARKET, SECTOR-3, ROHINI, DELHI-110085, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2015
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Oil Cake, Mustard Oil And Fats, Vanaspati Ghee, Jams, Jellies, Fruit Sauces, Pickles, Peanuts, Curd, Yogurt, Skimmed Milk Powder and Soups.
3150452  04/01/2016
VINAY KUMAR
trading as ;M/S. VIOLET AURA MARKETING
WZ-251Q, GROUND FLOOR, STREET NO.-1, VIRENDER NAGAR, NEAR JAIL ROAD, DELHI-110058
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :19/12/2015
DELHI
Preserved, dried and cooked fruits and vegetables, milk and other dairy products, jams, jellies, fruit sauces and pickles
3168736  27/01/2016  
GURMIT SINGH SEMBHI  
trading as; ADVANCE TOOL TECHNOLOGIES  
GILL ROAD, MILLER GANJ, LUDHIANA - 141003.  
MERCHANTS & MANUFACTURERS  
Address for service in India/Agents address:  
D. K. DHINGRA, ADVOCATE.  
39, G. T. ROAD, MILLER GANJ, LUDHIANA - 141003.  
Used Since: 05/10/2015  
DELHI  
PRESERVED, DRIED, EOOKCD AND FROZEN FRUITS AND VEGETABLES, JELLIES, JAMS, SAUEES, EDIBLE OILS, MILK AND MILK PRODUCTS.
RUDRA BHOLA
3169751  28/01/2016
RISHABH JAIN
trading as ; SHANTI DEVI OIL MILL
301, SHANTI DEVI OIL MILL, MITRAU, NAJAFGARH-110043
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MANISH KAUSHIK
10, Todarmal Lane, Bengali Market, New Delhi
Used Since : 01/01/2011
DELHI
EDIBLE OIL (MUSTARD OIL ).
YADU GO PURE

3185718  15/02/2016
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
To be associated with:
3185697
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, COMPOTES; EGGS. MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3185906  15/02/2016
SH. RAJESH KUMAR
trading as ;M/S BHAGAT RAM BASHESHR LAL
ANAJ MANDI, UCHANA, JIND, HARYANA.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2009
DELHI
EDIBLE OIL IN CLASS-29.
MILKY WILKY

3189174  18/02/2016

SMARTH GUPTA
M8-M11, HEMKUNT CHAMBERS, 89, NEHRU PLACE, NEW DELHI-110019

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELI

Milk and milk products, milk, ghee, pasteurized butter, pasteurized table butter, skimmed milk powder, full cream, milk powder, whole cream, milk powder, cheese, curd, dairy whitener, dairy creamer, sweetened condensed milk, milk mix, butter oil, paneer, ice cream, chaach and anhydrous milk fat and their products
3197904  29/02/2016
MR. SUBHASH MANGLA  
trading as ;KESHORAM INDUSTRIES  
F-187, SEC-1, BAWANA INDUSTRIAL AREA, DSIDC, DELHI-110039.  
MANUFACTURER & MERCHANTS  
Address for service in India/Attorney address:  
KUMAR MANISH ADV  
205, VARDHAMAN BAHNHOF PLAZA, PLOT NO. 6, POCKET-7, SECTOR-12, DWARKA, NEW DELHI-110078  
Used Since :28/02/2016  
DELHI  
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES;  
JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; PREPARED MEALS; SOUPS  
AND POTATO CRISPS
3231190  11/04/2016
KAMRUDDIN IBRAHIM MEHSANIYA
trading as ;VAYU TRACK AUOGAS
Murga Giran CHS, Flat No. 707, 7th Floor, P.B. Marg, Mumbai- 400 008.
MANUFACTURERS AND MERCHANTS
Single Firm
Address for service in India/Attorney address:
ARJUN T. BHAGAT & CO
132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B.NO.1865, MUMBAI-400001.
Used Since :17/11/2011

MUMBAI
DATES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, FROZEN FRUITS, EDIBLE OIL, NUTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
Desi Nature

3303373  05/07/2016
NATURES BASKET LIMITED
trading as ;NATURES BASKET LIMITED
GODREJ ONE, 3RD FLOOR, PHIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI - 400 079
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/10/2015
To be associated with:
3303358
MUMBAI
PRESERVED, DRIED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; FRUITS & VEGETABLES IN THE FORM OF EXTRACTS, POWDER,&nbsp;SOUPS; JELLIES; JAMS;&nbsp;PASTES;&nbsp;PRESERVES; PICKLES; POTATO CHIPS; FROZEN OR DEHYDRATED PRESERVES; , EGGS; MEAT, FISH, POULTRY AND GAME;&nbsp;MILK, MILK POWDER, MILK SUBSTITUTES & DAIRY PRODUCTS; PROTEIN PREPARATIONS FOR FOOD INCLUDED IN CLASS 29; NUT, FRUIT OR VEGETABLE-BASED SNACK FOODS (FROZEN OR NON-FROZEN); NUTS, DRY FRUITS, KISMIS & DATES; EDIBLE OILS AND FATS; READY –TO-EAT MEALS;&nbsp;DRIED AND PROCESSED SEEDS; FOOD STUFFS INCLUDED IN CLASS 29.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..application no.3303358.
Trade Marks Journal No: 1905, 10/06/2019    Class 29

3415528   21/11/2016
NANJIL INTEGRATED DAIRY DEVELOPMENT
trading as ; Nanjil Integrated Dairy Development
Managing director, Nanjil integrated dairy development, Mulagumoodu - 629167, Kanyakumari District.
Manufacturers and Traders

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028
Used Since: 05/04/2013

CHENNAI
Full Cream Milk, Standardized Milk, Toned Milk, Double Toned Milk, Condensed Milk, Flavoured Milk, Milk Shakes, Milk Beverages included in class 29.

Trade Mark: Nanjil Paal
3486168  20/02/2017
MR. BHARATBHAI MAGANBHAI KHANPARA
Mr. Prafulbhai Maganbhai Khanpara
trading as :BALAJI OIL MILL
27, National Highway, at Jamwadi, Gondal - 360 311, Dist. Rajkot, Gujarat
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :01/04/1987
AHMEDABAD
GROUNDNUT OIL, REFINED COTTON SEED OIL AND EDIBLE OIL.
Trade Marks Journal No: 1905  10/06/2019  Class 29

ASHISH MANSUKHLAL GAJERA
DHIRAJLAL ARJUNBHAI PATEL
KARTIK JADAVBHAI GAJERA
JAYESHKUMAR BHIMJIBHAI SATODIYA

trading as ;VASUNDHARA OIL INDUSTRIES

NO. 27, NATIONAL HIGHWAY, OPP. GALAXY PETROLIUM, BHOJPARA, GONDAL - 360311, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Used Since :21/08/1997

AHMEDABAD

REFINED SUNFLOWER OIL AND EDIBLE OIL.
3486273  20/02/2017
ASHISH MANSUKHLAL GAJERA
DHIRAJLAL ARJUNBHAI PATEL
KARTIK JADAVBHAI GAJERA
JAYESHKUMAR BHIMJIBHAI SATODIYA
trading as ;VASUNDHARA OIL INDUSTRIES
NO. 27, NATIONAL HIGHWAY, OPP. GALAXY PETROLIUM, BHOJPARA, GONDAL - 360311, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :21/08/1997
To be associated with:
3380970, 3486272
AHMEDABAD
REFINED CORN OIL AND EDIBLE OIL.
Trade Marks Journal No: 1905, 10/06/2019 Class 29

3486274 20/02/2017
ASHISH MANSUKHLAL GAJERA
DHIRAJLAL ARJUNBHAI PATEL
KARTIK JADAVBHAI GAJERA
JAYESHKUMAR BHIMJIBHAI SATODIYA
trading as ;VASUNDHARA OIL INDUSTRIES
NO. 27, NATIONAL HIGHWAY, OPP. GALAXY PETROLIUM, BHOJPARA, GONDAL - 360311, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :21/08/1997

To be associated with:
3380970

AHMEDABAD
REFINED COTTON SEED OIL AND EDIBLE OIL.
3500759 03/03/2017
PRAKASH BHAJ M. SAVALIYA
trading as ;M/S. VRUKSHA MARKETING & FOOD PROCESSING
28-29, SURBHI IND., JOLVA, TAL-PALSANA, DIST. SURAT, GUJARAT
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2012
AHMEDABAD
Tomato ketchup, mix vegetable sauce and non fruit syrup
HIREN R. KHAKHAR AND KALPANA H. KHAKHAR
trading as HIREN R. KHAKHAR AND KALPANA H. KHAKHAR
629, STAR PLAZA, PHULCHHAB CHOWK, RAJKOT - 360 001. (GUJARAT)
MANUFACTURER & MERCHANT
JOINT APPLICANT

Address for service in India/Attorney address:
TRADESafe
GANSHyAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Used Since: 02/03/2017

AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUITS SAUCES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR / COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
3523744 11/04/2017
HARIBHAI R. KOROT PROPRIETOR OF GALAV DAIRY PRODUCTS
AT: BHARKAWADA, TALUKA: VADGAM, DIST: B.K. GUJARAT-INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 01/02/2015

AHMEDABAD
DAIRY PRODUCTS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK & MILK PRODUCTS INCLUDED IN CLASS-29
3525599  13/04/2017
JUGAL KISHOR DANGAYACH
PROPRIETOR OF M/s. TIRUPATI INDUSTRIES AT- E-328, ROAD NO. 16, V.K.I. AREA, JAIPUR- RAJASTHAN
Proprietorship firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :17/03/1988
AHMEDABAD
Processed Pulses & Dried pulses in class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TIRUPATI, subject to restriction of the goods for sale in the state of RAJASTHAN only.
3526259  15/04/2017
SUDHIR KANT VYAS
F-1, AASTHA REGENCY, AB-612, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019 (RAJASTHAN)
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR-302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
EDIBLE OIL.
3531362  21/04/2017
SHRI MOHAN MISTHAN BHANDAR
PLAT NO. 242, OPP. RAILWAY LINE, WEST RAILWAY COLONY, LUNI, JODHPUR - 342802, RAJASTHAN, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/01/1937
AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3532195   24/04/2017
OLITIA FOODS PRIVATE LIMITED
B-156, RAMAYAN MARG, HANUMAN NAGAR B, VAISHALI NAGAR, JAIPUR, RAJASTHAN
Pvt. Ltd. Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :06/01/2015
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats in class 29.
3532935   25/04/2017
PARAKH AGRO INDUSTRIES LIMITED
PARAKH HOUSE, FLOOR 6, 1 BOAT CLUB ROAD, PUNE-411001, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :14/08/2005
MUMBAI
PREERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES, MILK AND MILK PRODUCTS;
PP PRIYA PREMIUM

3539536  02/05/2017
TIRUPATI UDYOG (INDIAN PARTNERSHIP FIRM)
49 C, INDUSTRIAL AREA, JHOTWARA, JAIPUR, RAJASTHAN
Partnership firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/04/2015

AHMEDABAD
Edible Oil in Class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. subject to restriction of the goods for sale in the state of RAJASTHAN only.
3545569 09/05/2017
SUBODH GEHLOT TRADING AS: S.K. ENTERPRISES
194-B, INDUSTRIAL AREA, JHOTWARA, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
PALM VEGETABLE OIL AND FATS.
3547779  12/05/2017
NARAYANA AGRO OILS PRIVATE LIMITED
C/o Narayan Maruti Mahajan, Shop No: 4-I-60, Market Yard, Near Dam Road, Gate No.2 Entrance, Udgir UDGIR Latur MH 413517 IN
COMPANY
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHrud, PUNE – 411 038.

Proposed to be Used
MUMBAI
Soyabean Oil, its extracts and its by-products.
for use in Maharashtra only..
3553847  22/05/2017
SOUHBIK EXPORTS LTD.
‘LORDS’,7/1,LORD SINHA ROAD,4TH FLOOR, ROOM NO.409/411, KOLKATA 700071, WEST BENGAL, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :08/06/2011
KOLKATA
EDIBLE OIL.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3555556  23/05/2017
HITESH PATEL
PLOT NO. 177, KANERI PURA, VASAI, MAHESANA, GUJARAT – 382865, INDIA.
single firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :19/05/2016

AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDING IN CLASS 29.
3562590  02/06/2017
SHRI NAWAL KISHORE PUNGLIA (HUF) TRADING AS : N P REFOILS & PROTIENS
84B-85, MANDORE INDUSTRIAL AREA, JODHPUR, RAJASTHAN.
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/05/2006
AHMEDABAD
EDIBLE OIL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PROTIENS.
UNITED TARA

3577117    23/06/2017
SADHAN TARAFDER
trading as ;UNITED TRADERS
46, CANAL WEST ROAD, KOLKATA- 700004, WEST BENGAL
TRADER AND MERCHANT

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.

Used Since :01/04/2013

KOLKATA
EDIBLE OIL, SOYABEAN OIL, COOKING OIL, BLENDED OIL.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
ADITYA

3577118    23/06/2017
PABITRA KUMAR BISWAS trading as ;UNITED OIL INDUSTRIES
46, CANAL WEST ROAD, KOLKATA- 700004, WEST BENGAL
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :14/04/1996

KOLKATA
EDIBLE OIL, SOYABEAN OIL, COOKING OIL, BLENDED OIL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1696942.
OLIVEIRA DA SERRA

3611851  12/08/2017
SOVENA PORTUGAL – CONSUMER GOODS, S.A.
Rua Dr. António Loureiro Borges, No. 2 – 3º., Edifício Arquiparque, Miraflores, Algés, Portugal
Portuguese company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since: 29/12/2010

KOLKATA
Edible oils and fats; olive oils; preserved olives; margarine; olive paste.
MAXOYA

3702943  14/12/2017
MR. ADITYA VINOD GORANTIWAR
Snehashri Apt., Behind Saibaba Temple, Civil Lines, Chandrapur - 442 401
Applicant

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Proposed to be Used
MUMBAI
Soya Milk, Tofu and Soya Based Snack Food
ANSHUL JAIN
101, 1ST FLOOR, PARK VIEW APARTMENT, MEERAPATH COLONY, DHENU MARKET, INDORE-452003 (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
DUDH AMRUT
3717390 02/01/2018
BASANT PATIDAR TRADING AS M/S. KISAN FRESH
73, PANCHVATI COLONY, MAHESHWAR, DIST- KHARGONE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Milk and milk products
3719083    04/01/2018
MORYA DAIRY
H. No. 868, At Post – Lavale, Tal – Mulshi, Dist – Pune, Pin Code - 412108
Sole Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Milk and milk products
Yellow Diamond Kurves

3719536       05/01/2018

PRATAAP SNACKS LIMITED
Khasra No.378/2, Nemawar Road, Near Makrand House, Indore, Madhya Pradesh-452 020
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

VEGETABLE, FRUIT AND NUT- BASED SNACK FOODS; POTATO AND SOYA-BASED SNACK FOODS; PRESERVED, DRIED, TINNED, COOKED AND CANNED FRUITS AND VEGETABLES; FRENCH FRIED POTATOES; POTATO CHIPS AND SOYA CHIPS; VEGETABLE CRISPS; POTATO CRISPS AND FLAKES INCLUDED IN CLASS 29.
3719537  05/01/2018
PRATAAP SNACKS LIMITED
Khasra No.378/2, Nemawar Road, Near Makrand House, Indore, Madhya Pradesh-452 020
A Company incorporated under the Indian Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
VEGETABLE, FRUIT AND NUT- BASED SNACK FOODS; POTATO AND SOYA-BASED SNACK FOODS; PRESERVED, DRIED, TINNED, COOKED AND CANNED FRUITS AND VEGETABLES; FRENCH FRIED POTATOES; POTATO CHIPS AND SOYA CHIPS; VEGETABLE CRISPS; POTATO CRISPS AND FLAKES INCLUDED IN CLASS 29.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2786161.
FROZEN TREAT

3799821  08/04/2018
M/S. PUNJAB SIND FOODS INDIA PVT. LTD.
AG-2, CAMA INDUSTRIAL ESTATE, WALBHATT ROAD, GOREGAON (EAST), MUMBAI-400063 MAHARASHTRA
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :14/01/2018

MUMBAI
MILK AND MILK PRODUCTS AND OTHER DAIRY PRODUCT INCLUDED PRESERVED, DAIRY AND COOKED FRUITS AND VEGETABLES, FRIED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, EDIBLE OIL AND FATS, SWEETS, LASSI, CHAAS, GHEE, KHOYA, FOODS PREPARATION HAVING BASE OF MILK PRODUCTS, SALAD, VANASPATI, CHEESE, BUTTER MILK POWDER AND DAIRY WHITENER.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3815609  25/04/2018

VIKAS SUNIL PARIKH
602, The Great Eastern Heights, Marve Road, Malad (West), Mumbai – 400064
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2016

MUMBAI
Dried fruits.
FAROOQUE DAWOOD SHAIKH TRADING AS AL AMEER EXPORTS
R / No. 7, Qazi Chawl, Kamgar Nagar, 1st Rabodi, Thane - 400601
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Meat, Fresh meat, Frozen meat.
3822043 02/05/2018
WHITE ORGANIC RETAIL LIMITED
312A, KAILAS PLAZA VALLABH BAUG LANE, GHATKOPAR (EAST) MUMBAI
Company

Address for service in India/Agents address:
DHRUMIL MAHENDRA SHAH
A-01 Mahavir Dham Garodia Nagar, Ghatkopar East, Opp 90 FT Road/90 Feet Police Chowky, Mumbai-400077.
Used Since: 01/10/2016

MUMBAI
Dairy products & dairy substitute, organic milk, dried pulses, processed fruits & Vegetables, oils & fats, groundnut oil, sesame oil, ghee, dried lentils, lentils, preserved, soups, edible oil, soyabean oil, Pickles, Pickled peppers, Spicy pickles, Pickled hot peppers, Pickled watermelon rind, Vegetables pickled in soy sauce, Pickled fruits, Pickled cucumbers, Pickled gherkins, Dill pickles, Pickled onions, Pickled kohirabi, Pickled vegetables, Preserves, pickles, Mixed pickles, Roasted peanut, Peanut processed, sesame oil for food, coconut oil, olive oil, sunflower oil for food, Beverages made from milk, flavoured milk drinks, dried milk powder, cow milk, beverages made from or containing milk, milk curds, organic milk, milk products, cheese, cheese products, curd, buttermilk, dairy products, yogurt, yoghurt, clarified butter, extra virgin coconut oil, peanut oil
RAJIV ARORA
SHOP No.-71, MARBLE MARKET, SECTOR 21C, FARIDABAD-121001
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
TOMAKHAN MAYO
4107000 05/03/2019
M/S CREMICA FOOD INDUSTRIES LTD.
202, BEHIND KOTAK MAHINDRA BANK, OKHLA INDUSTRIAL PHASE-III, NEW DELHI-110020.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
PICKLES, JAMS, MARMALADES, VEGETABLE AND FRUIT BASED PASTES, AND CHIPS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS 29.
Trade Marks Journal No: 1905, 10/06/2019 Class 29

4121753 18/03/2019
ABDUL WAHID TRADING AS: MAGEED ENTERPRISES
SABZI MANDI, KHERI TOWN, LAKHIMPUR-KHERI-262702 (U.P.)
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since: 15/01/2004
To be associated with:
4121751, 4121752
DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
4132631  29/03/2019
MANOJ BINDAL PROP. OF 2010PREMIUM QUALITY DEEPDELUX
HOUSE NO-27/311/4, SHIVPURI MOHALLA WARD NO-27 PALWAL HARYANA-121102
PROP.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092
Proposed to be Used
DELHI
Meat, fish, Desi Ghee poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
PANCHAMRUT
4135979  02/04/2019
THE PANCHMAHAL DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LTD.
Lunawada Road, P.B.NO. 37, Godhara- 389 001 Gujarat
Co-Operative Body
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :08/05/1973
To be associated with:
1631619
AHMEDABAD
Ghee; Butter; Buttermilk; Milk; Milk and milk products; Milk powder included in Class 29
4137038  04/04/2019
KUMAR MANSUKHLAL SHAH TRADING AS : DEEP SALES
APMC YARD, P.B NO. 61, TIPTUR - 572201, KARNATAKA
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2001
CHENNAI
COCONUT PREPARED AND DRIED COCONUT.
rasoi shakti
4139218  05/04/2019

SHAKTI FLOUR MILL
249, Manvendra Nagar, Behind Nayti Hospital NH-2 Mathura District
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Edible Oil
4140832  08/04/2019
MR. VINOD KUMAR JAIN TRADING AS SHREE MAHAVEER ENTERPRISES.
KEENAL ROAD, BAROUT, DISTT.-BAGPAT, U.P.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
BINANI
4141516 08/04/2019
THOTA VENKATESWARARAO (T.V. NAIDU), SOLE PROPRIETOR, TRADING AS ASIAN FOODS
SURVEY NO 151, BUCHINELLY VILLAGE, NEAR NH 65, ZAHEERABAD MANDAL, SANGAREDDY - 502 220, TELANGANA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO-BASED SNACKS; POTATO CRISPS; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS; BANANA CHIPS
4142279  09/04/2019
SHREE SHYAM FOOD PRODUCTS
D-39 / 5, Road No 18, Hojiwala Industrial Estate, Sachin Palsana Road, Sachin, Surat-394280 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 01/04/2015
AHMEDABAD
Dry Fruits, Almonds, Cashew Nuts, Walnuts, Processed nuts, Toasted nuts, shelled nuts, Roasted Nuts, Flavored nuts,
Dried Nuts, Spiced Nuts, Preserved nuts all included in class 29
PROFRESH FOODS PVT. LTD.
112/113, Ganga Vihar Colony, Chinhat, Lucknow-227105, Uttar Pradesh
Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Dates, Dried fruits
Trade Marks Journal No: 1905, 10/06/2019

Class 29

4142531  09/04/2019
MOHAMMAD SADIQ SHAIKH PROPRIETOR OF S P GRAH UDHYOG
228, MADINA NAGAR INDORE
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI

Meat, fish, poultry, meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves as included in class 29.
Soyarush

4142619   09/04/2019
AMIT KUMAR CHIPPED TRADING AS DHANLAXMI TRADING COMPANY
Braham Sabha Shope, Dhanmandi, Pratapgarh, Rajasthan,-312605
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Cooking oil.
SANDEEP WADHWA S/O LATE SHREE SHAMBHU DAYAL
Bhiwani Khera, Jhansa Road, Near Shiv Kripa Filling Station, Kurukshetra, -136118
INDIVIDUAL

Address for service in India/Attorney address:
ADV. DEEPAK PAL
H-7, DagarVihar Phase 1

Proposed to be Used
DELHI

Edible oil, Butter oil, Edible nuts, Edible seeds, Groundnut oil, Sesame oil, Soybean oil, Coconut oil, Cooking oils, Processed mustard greens, Milk, Curdled milk, Butter, Curd, Potato snack foods, Jellies for food, Processed Pulses, Preserved pulses, Processed fruits, fungi and vegetables (including nuts and pulses), Preserved vegetables, Dairy-based beverages, Processed fruits, Edible crystallised fruits,
EWAPAI

4143431  10/04/2019
M/S BAJPAI REFRIGERATION AND BAKERS CO.
PLOT NO. 37-40, IDEB INDUSTRIAL AREA MAHUAKHERA GANJ, DIST.- U. S. NAGAR, KASHIPUR - 244715
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018

Used Since :01/04/2019

DELHI

Fruits and vegetable chips, Cooked fruits, Cooked vegetables, Crisps Potato, Dates, Dried beans, Dried fruit, Dried fruit mixes, Dried fruit products, Dried vegetables, Extracts of vegetables juices for cooking, Frosted fruits and vegetables, Frozen fruits and vegetables, jams, jellies, preserves, pulps, Mixed pickles, Mixed vegetables, Pickled fruits, Pickled vegetables, Pickles, Soups and Tinned vegetables, preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
ALPAHAR
4144138   11/04/2019
SABU TRADE PRIVATE LIMITED
114, NARASIMMAN ROAD, SHEVAPET, SALEM-630002, TAMILNADU
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
MANCHANDA ASSOCIATES
15/1061 (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI -110005 (INDIA) PH. 9811087261. E-MAIL
IPRCARE@GMAIL.COM

Proposed to be Used
To be associated with:
3145810

CHENNAI
PRESERVED-FROZEN-DRIED-COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS, DAIRY PRODUCTS,
BUTTER, GHEE, CHEESE AND PRODUCTS MADE THEREFROM, JELLIES, FRUIT AND VEGETABLE JAMS, PICKLES, DRY
FRUITS, GROUNDNUTS, ROAST NUTS, PULPS, PREP. FOR MAKING SOUP, DRIED COCONUT AND PRODUCT MADE
THEREFROM, PROCESSED PULSES, PROCESSED PEAS AND GRAM, POTATO WAFERS, EDIBLE OILS AND FATS,
Trade Marks Journal No: 1905, 10/06/2019 Class 29

4144251   11/04/2019
K.A. BALU
No:8/51 Main Road Kambalapatti (Po) Pollachi Coimbatore - 642 007
Trading as ANAND AGRO FOODS

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
KRISHNA BRRAND

4144935    11/04/2019

SHREE SARAIWWALAA AGGRR REFINERIES LIMITED
268, 1st Floor, Sri Krupa Market, Malakpet, Hyderabad - 500036
Private Limited Company

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :01/04/1996

To be associated with:
1006546, 1546989

CHENNAI
Edible Oil, Vanaspati and Coconut Oil being the goods falling under Class 29.
SUPER PUFF
4145022  11/04/2019
M/S SHREE SARAIWWALAA AGRR REFINERIES LIMITED
268, First Floor, Sri Krupa Market, Mehaboob Mansion, Malakpet, Hyderabad - 500036
Private Limited Company
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :26/02/1999
CHENNAI
Edible Oil, Vanaspati and Coconut Oil being goods under class 29.
TIBB'S

4145057   11/04/2019

TIBBS FOODS PRIVATE LIMITED
612 – B WING, KANAKIA WALL STREET, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Used Since :01/04/2006

MUMBAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, MILK AND MILK PRODUCTS, MILK BEVERAGES, MILK SHAKES, PROTEIN MILK, FATS, CHEESE, CREAM (DAIRY PRODUCTS), FROZEN FRUITS, FRUIT JELLIES, FRUIT PULP, JAMS, JELLIES FOR FOOD, MARGARINE, EDIBLE OILS
BANKURA AGRO PROCESSING PVT. LTD.
Kuchkuchia Road, P.O. & Dist. Bankura, Pin-722101, West Bengal, India.
AN INDIAN COMPANY
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Sesame oil, Sesame oil for food, Processed sesame seeds not being seasonings or flavorings, Crushed sesame, Prepared sesame seeds; being all included in class 29
MARVELL PUFF'E
4145094   11/04/2019
M/S SHREE SARAIWWALAA AGRR REFINERIES LIMITED
268, First Floor, Sri Krupa Market, Mehaboob Mansion, Malakpet, Hyderabad - 500036
Private Limited Company
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :20/07/2016
To be associated with:
3314677

CHENNAI
Vanaspati and Bakery Shortening Fats, Refined Edible Oils, Refined Blended Cooking Oil, Vanaspati Pure Coconut Oil, Sunflower Oil, Ricebran Oil, Palmolein Oil, Blended Coconut and Sunflower Oil, Gingely Oil, Cotton Seed Oil, Butter Cream, Cooking and Edible Fat, Extracted From Vegetables being goods under class 29.
ANIL KUMAR SINGHAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS LMB SWEETS
Mor Bazar, Lashkar, Gwalior - 474001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since: 23/10/1986

MUMBAI

Milk and milk products, preserved, frozen, dried and cooked fruits and vegetables
LITE HEART
4145389  12/04/2019
L.N. AGRO PRODUCTS PVT. LTD.
F-73A-B, AGRO FOOD PARK, MATSYA INDUSTRIAL AREA, ALWAR (RAJASTHAN)
Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Edible oil
BIG-BULL
4145390  12/04/2019

L.N. AGRO PRODUCTS PVT. LTD.
F-73-A-B, AGRO FOOD PARK, MATSYA INDUSTRIAL AREA, ALWAR (RAJASTHAN)

Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Edible oil
Trade Marks Journal No: 1905, 10/06/2019

NEHA BISHT
3rd floor, 2, Palam Marg, Rear block Vasant Vihar, New Delhi, Delhi 110057, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI
Processed fruits, fungi and vegetables (including nuts and pulses), frozen vegetables and fruits, dried vegetables and fruits, frozen dried fruits, fermented vegetables and fruits, peeled vegetables and fruits, canned vegetables and fruits, powdered vegetables and fruits, persevered vegetables and fruits, salted vegetables and fruits, dehydrated vegetables and fruits, pickled vegetables and fruits, cut fruits and vegetables, prepared pepper, prepared salads, fruit salad, vegetable salads.
4145447    12/04/2019
S.FATHIMA
trading as ;JIL JIL JIGARTHANDA
94 EAST MARRET STREET, MADURAI-625 001 TAMILNADU, INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
C.SAIFULLAH
NO-240, NEW ADDL.LAW CHAMBERS, HIGH COURT BUILDINGS CAMPUS, HIGH COURT, CHENNAI- 600 104, TAMIL NADU.

Proposed to be Used
CHENNAI
DAIRY PRODUCTS.
ARTISTE

4145816  12/04/2019

MADHVI PARIKH TRADING AS; MSP WORLD
17/174 B, W7A Lane, Western Avenue, Sainik Farm, New Delhi - 110062
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Milk and milk products; Buttermilk; Milk curd; Yogurt; Yogurt beverages; Ghee; Cheese.
PKJ

4145826   12/04/2019

MR. PRAKASH CHAND JAISWAL. TRADING AS: M/S. MAHALAXMI BHANDER.
168/B, COTTON STREET, 2ND FLOOR, KOLKATA-700007, AND ALSO AT. 167, N. S. ROAD, KOLKATA-700007, WEST BENGAL, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since : 12/08/2005

To be associated with:
4145826

KOLKATA

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
BHAIJAAN
4146219  12/04/2019
YOGESH GUPTA
D-85, SECTOR -26, NOIDA-201301
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food Mouth freshners Scented Sweet Supari Scented Khajoor katri
4146595  13/04/2019
MR. NARAYAN SINGH RAJPUT
108, Suraj Apartment, Almeda Road, Opp. Nitin Company, Panchpakhadi, Namdev Wadi, Thane West-400602
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Goods Including preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
GOLDBOURNE

4146840  13/04/2019
NAVEEN PRAJAPATI
WZ-572Q, 3RD FLOOR, NARAINA VILLAGE, NEW DELHI-110028
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4146987  13/04/2019
FOOD ART HOSPITALITY PVT. LTD.
KD-153, Pitam Pura, Near Kohat Enclave Metro Station, Delhi- 110034.
A Company incorporated under the Companies Act, 1956 with limited liability.
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD.
4147289    15/04/2019
NIF PRIVATE LIMITED
119-121 (PART), BLOCK P & T, FAZALGANJ, KALPI ROAD, KANPUR-208012, U.P.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2008

To be associated with:
2361832, 2361833

DELHI

Milk and milk products, butter, cheese, cream, curd, flavored milk, food preparations with milk base, milk substitutes, ice milk, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee and malai.
4147568   15/04/2019
KBB NUTS PVT. LTD
B-57, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI - 110035
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :06/11/2017
DELHI
dry fruits.
4147570    15/04/2019
KBB NUTS PVT. LTD
B-57, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI - 110035
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
The ACME Company
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :06/11/2017

DELHI
dry fruits.
4147571  15/04/2019
KBB NUTS PVT. LTD
B-57, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI - 110035
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :06/11/2017

DELHI
dry fruits.
4147572    15/04/2019
KBB NUTS PVT. LTD
B-57, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI - 110035
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :06/11/2017

DELHI
dry fruits.
4147611  15/04/2019
SHREE PADMA DEVI PRODUCTS
Gram Johriya post kareli, Dist. Narsinghpur (M.P.)
Partnership Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
PROCESSED BETEL NUTS, PAN MASALA (PROCESSED NUTS, SEEDS, AND BETEL LEAVES USED AS INGREDIENTS)
MIX SUPARI, SWEET SUPARI INCLUDED UNDER CLASS 29.
Trade Marks Journal No: 1905, 10/06/2019 Class 29

4147793 15/04/2019
SHIRISH SMART
Shree ITI Campus, Parasia Road, Kundalikalan, Chhindwara-480001, Madhya Pradesh
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food Under Class 29
SRIAAGAMS

4147839  15/04/2019
ROHIT GOYAL
M/S SRIAAGAMS AT-HOUSE NO.-B2, 2nd FLOOR,GANGA RESIDENCY, GANGA COLONY, NEAR WHO HOSPITAL,
ALIGARH- 202001 (U.P)
PROPRIETOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
EDIBLE OILS, EDIBLE VEGETABLE OIL AND MUSTARD OIL IN CLASS 29
Proposed to be Used
CHENNAI
Blended vegetable oils for culinary purposes, Cheese containing spices, Spiced nuts, Spiced oils, Pickles, Mixed pickles, Preserves, pickles, Relishes [pickles], Vegetable extracts for food, Fermented vegetable foods, Nut-based snack foods
MRS. P. MATHESWARI, TRADING AS M/S. SRI SAKTHI AGRO FOODS.
No: 44/12, Lakshmi Nagar, Bhavani Main Road, Ashokapuram, Erode-638004, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Sunflower Oil, Groundnut Oil, Gingelly Oil, Coconut Oil, Palm Oil, Blended Edible Vegetable Oils for Food and Edible Oils.
4148365   16/04/2019
MRS.P.MATHESWARI., TRADING AS M/S.SRI SAKTHI AGRO FOODS.
No: 44/12, Lakshmi Nagar, Bhavani Main Road, Ashokapuram, Erode-638004, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :20/02/2018
CHENNAI
Sunflower Oil, Palm Oil, Groundnut Oil, Gingelly Oil, Coconut Oil, Blended Edible Vegetable Oils for Food and Edible Oils.
SHREE GANGA RAM ENTERPRISES.
KHEWAT NO. 218, MANGALI TO LADWA ROAD, MANGALI MOHABAT, TEHSIL & DISTRICT HISAR, HARYANA-125001.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
EDIBLE OIL, COTTON SEED OIL, MUSTARD OIL AND SOYA OIL INCLUDED IN CLASS 29.
4148617   16/04/2019
MITUL DEVSHIBHAI DHAMELIYA (PROPRIETOR) TRADING AS CHARNAMRUT DAIRY & FOOD PRODUCTS
81, AKSHARPARK SOCIETY, GANESH PURA, CHAPRABHATHA ROAD, AMROLI, SURAT-394107, GUJARAT, INDIA
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
To be associated with:
4129579
AHMEDABAD
GHEE, CREAM [DAIRY PRODUCTS]. DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK, MILK PRODUCTS, CURD, CHEESE, BUTTER, BUTTER MILK, PANEER (MILK PRODUCT), CREAM, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, POWDERED MILK, SKIMMED MILK, DRY WHEY, POWDERED CREAM [DAIRY PRODUCTS], COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS
Trade Marks Journal No: 1905, 10/06/2019 Class 29

4148655   16/04/2019
CARPE VICTUS PRIVATE LIMITED
Plot No D199 TTC Turbhe Tah Thane Village, Thane, Maharashtra-400705
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4148711  16/04/2019
PRIYANKA AGRAWAL
L3 Jhoomer Ghat, Near College of dental Science, Rau, District Indore (M.P.) - 453331
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Pulses, dried, Preserved pulses, Dried pulses, Pulses prepared for human consumption, Processed fruits, fungi and vegetables (including nuts and pulses), Milk, Milk and milk product, Milk curds, Curd, Skim milk, Pasteurized milk, Cheese, Processed cheese, Cottage cheese, Cheese products, Cheese dips, Ghee, Butter, Buttermilk, Organic milk and Organic Cream, Cream.
4148800  16/04/2019
PRIYA.C, PROPRIETOR, SRI CEYALAMMAN KOSALAI AND ORGANIC FARMS
M.KALATHUR, MAIKKENNAICKENPATTY, THOTIYAM TALUK, TRICHY-621207
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS
SPARKBIO FERTILISERS AND ORGANIC HERBAL PRODUCTS PRIVATE LIMITED

Proposed to be Used

CHENNAI

PULSES, DAL OF BENGAL GRAM DAL, BLACK GRAM DAL, GREEN GRAM DAL, RED GRAM DAL, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGG, MILK, GHEE, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, DAIRY PRODUCTS, OILS AND FATS FOR FOOD, MEAT, FISH POULTRY AND GAME POTATO CHIPS, BANANA CHIPS, SOUPS, VEGETABLES AND FRUITS SALADS, NUTS, NUT BASED SNACK FOODS, FRUIT SNACKS.
KHANJI VESALJI ZALA TRADING AS MOSMI FOODS
PLOT NO. PAP- A- 322, MIDC., KHAIRANE, NAVI MUMBAI-400710, MAHARASHTRA, INDIA

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

PROPOSED TO BE USED
MUMBAI
CHIPS (POTATO FRUIT).
4149521  16/04/2019
CHITRA VIJAY SANAP PROPRIETOR OF SARVADNYA MASALE AND GRUHA UDYOG
577, JANORI MIDC, Jaulke Dindori, Nashik-422202 (M.H.) INDIA
PROPRIETARY FIRM
Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001
Proposed to be Used
MUMBAI
MILK AND DIARY PRODUCTS, GHEE, BUTTER, PLUM PRESERVE, KIWI PRESERVE, MILK BEVERAGES, FLAVORED MILK BEVERAGES AND MIXED MILK BEVERAGES, PICKLES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT PULPS AND PICKLES, COMPTOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD, EDIBLE OIL, GOLA, KAJU AND DRY FRUITS, FROZEN PRESERVED DRIED, COOKED CANNED OR BOTTLED FRUITS AND VEGETABLES, ALL TYPES OF PULSES INCLUDING IN CLASS 29
VIMLAM

4149871    16/04/2019

LOVISH DOSHI
SHOP NO. 153, GATE NO. 1, MARKET YARD, GULTEKDI, PUNE- 411037
INDIVIDUAL

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).

Proposed to be Used
MUMBAI
EDIBLE OIL, GHEE, MILK AND MILK PRODUCTS, RAISINS, NUTS.
4150505  17/04/2019
NAVEEN CHANDRA
Majhai Amoler, Talgram Road, Kannauj, Uttar Pradesh 209731
INDIVIDUAL
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD, GHAZIABAD

Proposed to be Used
DELHI
Edible oils
foobr

4150640 17/04/2019

KAMINI ADLAKHA
Shop-29, sector-12A, Rally Market, Panchkula-134112
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4150863   17/04/2019
TRIVAA IMPEX PRIVATE LIMITED
464, Mezzanine Floor (Upper Ground Floor) Back side room, Khari Baoli, Fatehpuri, Delhi Delhi North East Delhi 110006
Company
Address for service in India/Attorney address:
PANKAJ KUMAR SINGHAL
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE-IV DELHI 110052
Used Since :13/04/2018
DELHI
crystallized fruits / frosted fruits, frozen fruits, fruits, tinned / fruits, canned
SWITZ FOODS PVT. LTD.
P-36-41, Kasba Industrial Estate, Phase-1, E.M. Bypass, Kolkata-700107, West Bengal.
a Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Used Since :01/04/2011

To be associated with:
2061001

KOLKATA
Rolls and patties made of meat, Fish, Poultry and Vegetables included in class-29.
4151202  18/04/2019
M/S. ANANDGHANA INDUSTRIES
Balaji Palace, B/15, Adjacent to Radisson Blu Hotel, Kharadi, Pune 411014
A Registered Partnership Firm
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :30/09/2013
MUMBAI
Preserved & dried fruits and vegetables in powder form
4151291   18/04/2019
NISHA AMIT GANDHI TRADING AS PANCHAM FOODS
40, New B. J. Market, D Wing, 1st Floor, Jalgaon-425001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :15/12/2017
MUMBAI
MOUTH FRESHENER
LANDLORD KULFI

4151796  18/04/2019
MANDEEP SINGH PROP. OF M/S MODERN DAIRY FARM
CHANNU GULAB SINGH ROAD, NAINEWAL, BARNALA.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :15/02/2017
DELHI
KULFI, MILK & MILK PRODUCTS.
AZTECA MEXICANA

4151808   18/04/2019

VISHNU VARDANAN ARUNACHALAM PALANISWAMY
BELLEN STR. 47, 68163 MANNHEIM, GERMANY
A GERMAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
Trade Marks Journal No: 1905 , 10/06/2019 Class 29

4151813  18/04/2019
VISHNU VARDANAN ARUNACHALAM PALANISWAMY
BELLEN STR. 47, 68163 MANNHEIM, GERMANY
A GERMAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
BOGA MEXICANA

4151818  18/04/2019
VISHNU VARDANAN ARUNACHALAM PALANISWAMY
BELLEN STR. 47, 68163 MANNHEIM, GERMANY
A GERMAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
FARMICA
4151907  18/04/2019
SONAM SINGH
B-21, GALI NO. 19, B-BLOCK, JITAR NAGAR, KRISHNA NAGAR, DELHI
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1905, 10/06/2019 Class 29

4152047 19/04/2019

BALAGURU
SRI SABARIVASAN ENTERPRISES, No.90, 2nd Street, Min Nagar, Kanchipuram - 631501
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

To be associated with:
4113921, 4113922

CHENNAI
Sunflower oil, Blended Vegetable oil and Edible oil
MAVEERAM
4152082    19/04/2019
MR. ROHIT BHANDARI TRADING AS M/S. MAVEERAM INDUSTRIES
PLOT NO.J1-308, AT MINI GROWTH CENTER 1ST, PHASE SANGRIYA, JODHPUR
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Proposed to be Used
AHMEDABAD
GHEE, MILK AND MILK PRODUCTS AND OTHER DAIRY PRODUCTS INCLUDED PRESERVED, EDIBLE OIL AND FATS, SWEETS, CREAM, LASSI, CHASS, KHOYA, FOODS PREPARATION HAVING BASE OF MILK PRODUCTS, CHEESE, BUTTER, MILK POWDER, DAIRY WHITENER ALL INCLUDED IN CLASS 29.
SURENDER SARAOGI
6TH FLOOR, UNIT NO 607, AMBA TOWER, PLOT NO. 2, DC CHOWK, SECTOR-9, ROHINI, DELHI-110085
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR, NEAR METRO PILLAR NO 769, MIE PART-A, DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507

Proposed to be Used
DELHI
GHEE, EDIBLE OILS, MILK, MILK PRODUCTS AND DAIRY PRODUCTS AS INCLUDED IN CLASS 29.
FARMSPICE
4152299   19/04/2019
FARMSPICE TRADERS PRIVATE LIMITED
PUTHIYARA HOUSE, CHERUVALLIKULAM, MURINJAPUZHA PO, IDUKKI, KERALA, 685532
BODY INCORPORATE
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :23/04/2015
CHENNAI
VIRGIN COCONUT OIL, GHEE, BUTTER, CHEESE, CURD, DRY FRUITS
MERRYLIFE

4152301 19/04/2019
IR VENTURES PRIVATE LIMITED
THAZHATHAYIL, MANKAVU PO, NR. BROTHERS SAW MILL, KOZHIKODE, KERALA, 673007
BODY INCORPORATE
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
EDIBLE OIL, POTATO CHIPS, JAMS, MEAT, FISH, POULTRY, NUTS, MILK AND MILK PRODUCTS, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES
TAASHI
4152432  19/04/2019
BUDGE BUDGE REFINERIES LTD.
23B, A. M. GHOSH ROAD, BUDGE BUDGE, KOLKATA-700137, WEST BENGAL, INDIA.

Body Incorporate
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Interesterified Vegetable Fat, Bakery Shortening Margarine, Banaspati, Edible Oil.
LAHANTI
4152491  19/04/2019
K.PAUL THOMAS
KADAMBELIL HOUSE, MANNUTHY P.O., THRISSUR-680 651, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
LVL UP NUTRITION

4152698  19/04/2019

LEVELUP NUTRITION PRIVATE LIMITED
FLAT NO:1201, D BLOCK, AIS HOUSING COMPLEX (TAISHA), II MAIN ROAD (EXTN), NATESAN NAGAR WEST,
VIRUGAMBAKKAM, CHENNAI-600 092, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
LEVELUP NUTRITION PRIVATE LIMITED
FLAT NO:1201, D BLOCK, AIS HOUSING COMPLEX (TAISHA), II MAIN ROAD (EXTN), NATESAN NAGAR WEST,
VIRUGAMBAKKAM, CHENNAI-600 092, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4153012  20/04/2019
JCP INTERNATIONAL PRIVATE LIMITED
BLOCK A-54, ROYAL ENCLAVE, KALAWAD ROAD, NRI SOCIETY, HARIPAR PAL, LODHIKA, RAJKOT - 360005
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
DMR PAN MASALA
4153359    20/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572

DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
4153737 22/04/2019
SASYAKRANTHI AGRO AND FOOD PRODUCTS PRIVATE LIMITED
H NO 1-11-37/52, KHB COLONY, NEAR LIONS SCHOOL, RAICHER-584101
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
CHANDERKAR SWEETS

4153799  22/04/2019

CHANDERKAR SWEETS
Chanderkar Sweets, 101A, Old Prabhadevi Road, Opposite Magna House, Prabhadevi, Mumbai - 400025, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
4155062  23/04/2019
K RAJAN INDUSTRIAL CATERING SERVICES PVT LTD
SY-No-18, Kadukarenahalli Village, Nelamangala Taluk, Bengaluru - 562123, Karnataka
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and milk products, edible oils and fats
4155756 24/04/2019
JAYESHBHAI CHANDUBHAI PALA
trading as BAJRANG GRUH UDHYOG
NEAR BAPASITARAM MADHULI, SAVARKUNDLA ROAD, VIL BHAD, TA KHAMBHA, DIST AMRELI - 365650
Address for service in India/Attorney address:
TUSHAR DEVERA (ADVOCATE)
DEVERA LEGAL ASSOCIATES OPP. 66 K. V. SUB STATION, JAFRABAD ROAD, BHAGWATIPARA, KHAMBHA, DIST AMRELI - 365650
Proposed to be Used
AHMEDABAD
MILK, MILK PRODUCTS, BUTTER, CURD, CHEESE, MILK BEVERAGES, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EDFFILE OILS AND FATS, YOGHURT.
4156024  24/04/2019
M/s. VIDHATA FOODS PRIVATE LIMITED.
B-5, Mahavir Compound, Val Village, Near Rahnal Bus Stop, Tal: Bhiwandi, Dist. Thane - 421302
Manufacturer

Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :02/01/2013

MUMBAI
Edible oils of all kinds, preservatives, vegetable ghee and fats
AL TAYEB
4157172  25/04/2019
FAIR EXPORTS (INDIA) PVT. LTD.
20/1, Site IV, Industrial Area, Sahibabad, Ghaziabad - 201010
Manufacturer and Merchant
Address for service in India/Attorney address:
PRABHAT KALIA ADV.,
Chamber No. 648, Western Wing, Tis Hazari Court, Delhi-110054
Used Since :25/05/2011
To be associated with:
1369416
DELHI
Meat, Meat preserves, Fresh meat, Frozen meat, Tinned meats, Sausage meat, Packaged meats, All natural meats, Fish and meat preserves, Canned meat, fish, vegetables and fruits, Processed fruits and vegetables
AL TAMAM
4157173 25/04/2019
FAIR EXPORTS (INDIA) PVT. LTD.
201, Site IV, Industrial Area, Sahibabad, Ghaziabad - 201010
Manufacturer and Merchant

Address for service in India/Attorney address:
PRABHAT KALIA ADV.,
Chamber No. 648, Western Wing, Tis Hazari Court, Delhi-110054

Used Since :13/11/2011

To be associated with:
1369414

DELHI
Meat, Meat preserves, Fresh meat, Frozen meat, Tinned meats, Sausage meat, Packaged meats, All natural meats, Fish and meat preserves, Canned meat, fish, vegetables and fruits, Processed fruits and vegetables
POPTOZ

4160326  27/04/2019
NILESH VIRJIBHAI CHABHADIYA
"SHREE RAM", CHAPRAJPUR ROAD, OPP. MADHAV WEIGH BRIDGE, JETPUR - 360370, DIST. RAJKOT, GUJARAT
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

AHMEDABAD
FLAVOURED NUTS; PREPARED NUTS; PROCESSED NUTS; ROASTED NUTS; SEASONED NUTS; SNACK MIXES
CONSISTING OF PROCESSED FRUITS, PROCESSED NUTS OR RAISINS; SPICED MIXED NUTS; TOASTED NUTS;
CANNED PEANUTS; PEANUT BUTTER; PEANUT-BASED SPREADS; PEANUT PASTE; PROCESSED PEANUTS;
PRESERVED PEANUTS; PREPARED PEANUTS; ROASTED PEANUTS; SPICED PEANUTS